

Area Name	Persons	Male	Female
State - Kerala (32)	945	665	280
State - Tamil Nadu (33)	1239	821	418
State - Puducherry (34)	23	11	12
State - Andaman and Nicobar Islands (35)	7	6	1

Hostels under Babu Jagjivan Ram Chhatrawas Yojana

420. SHRI AMBETH RAJAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government proposed to construct 443 hostels for SC/ ST students under 'Babu Jagjivan Ram Chhatrawas Yojana' throughout the country; and

(b) if so, the number of hostels constructed under this scheme so far and number of hostels proposed to be constructed in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA) : (a) and (b) Admissible financial assistance is provided for construction of hostels for the Scheduled Caste students to the eligible implementing agencies under the Scheme "Babu Jagjivan Ram Chhatrawas Yojana" (BJRCY).

During the Eleventh Five Year Plan, 572 hostels were sanctioned to State Governments/UT Administrations/Universities/NGOs, which include 443 hostels sanctioned to States during the first three years *i.e.* 2007-08 to 2009-10 of the said Plan Period. As per information received from the implementing agencies, out of 572 hostels, construction of 447 hostels has been confirmed so far.

During Twelfth Plan, 110 hostels have been sanctioned under the Scheme so far.

The hostels are sanctioned on receipt of complete proposals from the implementing agencies subject to availability of funds under the Scheme.

Irregularities in working of National Trust for Autism Cerebral Palsy

421. SHRI D.P.TRIPATHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that some serious concerns have been raised in appointments, promotion and disbursal of grants etc. in the working of National Trust for Autism Cerebral Palsy etc.;

(b) if so, what are the concerns raised and Ministry's response thereto; and

(c) the circumstances under which Chairman and CEO were removed/resigned?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL) : (a) and (b) The Committee on Subordinate Legislation raised certain concerns about the manner of appointment of consultants, release of funds to the registered organizations etc. in the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities. Further, the Ministry had received representation from the then Joint Secretary and Chief Executive Officer, National Trust raising issues concerning these aspects.

The recommendations of Committee on Subordinate Legislation have been examined and the Ministry has initiated the process to review the rules/ regulations under the National Trust Act, 1999 so as to streamline the functioning of National Trust. Further, the concerns of the then JS & CEO were also got enquired into and appropriate action taken.

(c) Smt. Poonam Natarajan, the then Chairperson, National Trust was initially appointed in the year 2006. Subsequently she was appointed for the second term in December, 2009. Though her extended tenure was valid upto 31.12.2014, she submitted her resignation in October, 2014, on her own, which was accepted. The then Joint Secretary and CEO, National Trust was repatriated to his parent cadre on the basis of findings of an enquiry which looked into the allegations made by the then Chairperson, National Trust against him.

Castes in OBC list of Rajasthan

†422. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of castes included in the OBC category in Rajasthan;
- (b) whether there is any plan to include these castes in the OBC list of the Centre; and
- (c) if so, by when, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) 91 entries (by way of castes, their synonyms, sub-castes etc.) have been notified by the State Government in the State list of Other Backward Classes (OBCs) in Rajasthan.

† Original notice of the question was received in Hindi.